

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 31.03.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	18767 /2022	31.03.2022	WPC (O A) - 1926/2014	R.K. MOHABHOI	C.O.	COURT NO. 14	Order Dtd. 2022-03-29			(Seat No -)
2	18768 /2022	31.03.2022	WP (C) - 7684/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-07-11		WRIT BRANCH (DIVISION BENCH)	(Seat No - 108)
3	18769 /2022	31.03.2022	WP (C) - 17909 /2017	L K NAYAK	GENERAL		Order Dtd. 2017-08-29		WRIT BRANCH-4	(Seat No - 46)
4	18770 /2022	31.03.2022	BLAPL - 7081/2021	SUVENDU BARIK	GENERAL		Order Dtd. 2022-03-28			(Seat No - 46)
5	18771 /2022	31.03.2022	MACA-711/2011	RAJAT DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 46)
6	18772 /2022	31.03.2022	MACA-711/2011	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No

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7	18773 /2022	31.03. 2022	BLAPL - 10434 /2021	B.N.MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-29			(S ea t No - 46)
8	18774 /2022	31.03. 2022	WP (C) - 30387 /2011	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022- 03-29			(S ea t No - 46)
9	18775 /2022	31.03. 2022	WP (C) - 30806 /2011	B.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022- 03-29			(S ea t No - 46)
10	18776 /2022	31.03. 2022	WP (C) - 18496 /2010	HARIHAR SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022- 03-29	WRIT BRANCH-4		(S ea t No - 19)
11	18777 /2022	31.03. 2022	WP (C) - 6708/ 2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022- 03-29	WRIT BRANCH (DIVISION BENCH)		(S ea t No - 12 3)
12	18778 /2022	31.03. 2022	BLAPL - 487/2 022	R DAS	GEN ERA L		Order Dtd. 2022- 02-02			(S ea t No - 12 3)
13	18779 /2022	31.03. 2022	WP (C) - 6708/ 2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022- 03-29	WRIT BRANCH (DIVISION BENCH)		(S ea t No - 12 3)

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1 4	18780 /2022	31.03. 2022	WP (C) - 6345/ 2022	S.K. SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29		(S ea t No - 12 3)
1 5	18781 /2022	31.03. 2022	WP (C) - 6345/ 2022	D.K. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29		(S ea t No - 12 3)
1 6	18782 /2022	31.03. 2022	WP (C) - 6632/ 2022	B. B. MALLICK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29		(S ea t No - 12 3)
1 7	18783 /2022	31.03. 2022	WP (C) - 6279/ 2022	S.K. SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29		(S ea t No - 12 3)
1 8	18784 /2022	31.03. 2022	WP (C) - 6279/ 2022	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29		(S ea t No - 12 3)
1 9	18785 /2022	31.03. 2022	WP (C) - 22002 /2010	P.K. RATH	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-29		(S ea t No - 12 3)
2 0	18786 /2022	31.03. 2022	WP (C) - 15141 /2013	P.N.NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-29		(S ea t No - 12 3)
2 1	18787 /2022	31.03. 2022	WP (C) - 13831	H. JENA	C.O .	COUR T NO.	Order Dtd. 2022- 03-29		(S ea t

			/2009			3				No - 12 3)
2 2	18788 /2022	31.03. 2022	WP (C) - 3997/ 2013	B.R. SENAPATI	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
2 3	18789 /2022	31.03. 2022	WP (C) - 3215/ 2010	K. C. SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
2 4	18790 /2022	31.03. 2022	WP (C) - 13831 /2009	S.B. UDGATA	C.O .	COUR T NO. 16	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
2 5	18791 /2022	31.03. 2022	WP (C) - 3215/ 2010	TRILOCHAN BAG	C.O .	COUR T NO. 16	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
2 6	18792 /2022	31.03. 2022	WP (C) - 7749/ 2022	S. K. SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
2 7	18793 /2022	31.03. 2022	STREV - 178/2 007	D.D.MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
2 8	18794 /2022	31.03. 2022	WP (C) - 7749/ 2022	TAPAN KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29			(S ea t No - 12 3)

29	18795/2022	31.03.2022	WP (C) - 41114/2021	S. K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-29			(Seat No - 123)
30	18796/2022	31.03.2022	ITA-161/2018	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-29			(Seat No - 123)
31	18797/2022	31.03.2022	WP (C) - 36981/2021	S. K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-29			(Seat No - 123)
32	18798/2022	31.03.2022	ITA-161/2018	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-29			(Seat No - 123)
33	18799/2022	31.03.2022	WP (C) - 723/2022	S. K. SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(Seat No - 123)
34	18800/2022	31.03.2022	ITA-163/2018	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-29			(Seat No - 123)
35	18801/2022	31.03.2022	WP (C) - 8663/2011	MR.S.C.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-29			(Seat No - 123)
36	18802/2022	31.03.2022	ITA-163/2018	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-29			(Seat No - 123)

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3 7	18803 /2022	31.03. 2022	WP (C) - 8663/ 2011	S.K. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
3 8	18804 /2022	31.03. 2022	WP (C) - 1455/ 2011	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
3 9	18805 /2022	31.03. 2022	ITA- 162/2 018	M. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
4 0	18806 /2022	31.03. 2022	WP (C) - 29359 /2011	YASHOBANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
4 1	18807 /2022	31.03. 2022	ITA- 162/2 018	D.K. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
4 2	18808 /2022	31.03. 2022	WP (C) - 29357 /2011	YASHOBANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
4 3	18809 /2022	31.03. 2022	WA- 186/2 010	H.K. DASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-25			(S ea t No - 12 3)
4	18810	31.03.	WP (C)	R. K.	C.O	CH	Order Dtd. 2022-			(S

4	/2022	2022	- 32505 /2011	MAHABHOI	.		03-29			ea t No - 12 3)
4 5	18811 /2022	31.03. 2022	WP (C) - 32505 /2011	BALARAM SINGH	C.O .	CH	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
4 6	18812 /2022	31.03. 2022	WA- 187/2 010	H.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-25			(S ea t No - 12 3)
4 7	18813 /2022	31.03. 2022	WP (C) - 31790 /2011	P. K. RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
4 8	18814 /2022	31.03. 2022	ITA- 35/20 11	D.K.SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-28			(S ea t No - 12 3)
4 9	18815 /2022	31.03. 2022	WP (C) - 30873 /2011	R.K. MOHAPATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29			(S ea t No - 12 3)
5 0	18816 /2022	31.03. 2022	ABLAP L- 1680/ 2022	H. K. BHOL	GEN ERA L		Order Dtd. 2022- 02-28			(S ea t No - 12 3)
5 1	18817 /2022	31.03. 2022	WP (C) - 12032 /2015	P. BEHERA	C.O .	CHIE F JUST ICE' S	Order Dtd. 2022- 03-29			(S ea t No -

						COURT				123)
52	18818/2022	31.03.2022	WP (C) - 1709/2011	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28			(Seat No - 123)
53	18819/2022	31.03.2022	WP (C) - 1709/2011	M/S.B.K.NAYA K,S.C.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-28			(Seat No - 123)
54	18820/2022	31.03.2022	WP (C) - 7956/2022	M.R.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-03-30	WRIT BRANCH-3		(Seat No - 33)
55	18821/2022	31.03.2022	WP (C) - 5133/2022	P.P.RAO	C.O.	COURT NO. 6	Order Dtd. 2022-03-30			(Seat No - 33)
56	18822/2022	31.03.2022	WP (C) - 31187/2011	UDAY KUMAR	C.O.	COURT NO. 6	Order Dtd. 2022-03-29			(Seat No - 33)
57	18823/2022	31.03.2022	WP (C) - 39979/2021	P.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-03-30	WRIT BRANCH-7		(Seat No - 5)
58	18824/2022	31.03.2022	WP (C) - 31187/2011	N.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-03-29			(Seat No - 5)
59	18825/2022	31.03.2022	WP (C) - 6267/2021	M.N.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-29			(Seat No

						OLD				- 5)
6 0	18826 /2022	31.03. 2022	STREV - 182/2 007	D.D.MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29			(S ea t No - 5)
6 1	18827 /2022	31.03. 2022	WP (C) - 19941 /2010	MR. H.K.MALLIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-28			(S ea t No - 5)
6 2	18828 /2022	31.03. 2022	WP (C) - 6267/ 2021	A.K.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
6 3	18829 /2022	31.03. 2022	WP (C) - 4998/ 2011	H.K. DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
6 4	18830 /2022	31.03. 2022	WP (C) - 3316/ 2022	R.C.MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
6 5	18831 /2022	31.03. 2022	WP (C) - 4998/ 2011	B.R. SENAPATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-29			(S ea t No - 10 9)
6 6	18832 /2022	31.03. 2022	WP (C) - 7686/ 2022	B.K.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 8)
6 7	18833 /2022	31.03. 2022	WP (C) -	P.K. BEHERA	C.O .	CHIE F	Order Dtd. 2022- 03-22			(S ea

			11072 /2003			JUST ICE' S COUR T				t No - 10 8)
6 8	18834 /2022	31.03. 2022	RSA- 339/2 010	S. MOHARANA	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
6 9	18835 /2022	31.03. 2022	ABLAP L- 6758/ 2020	DILLIP SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
7 0	18836 /2022	31.03. 2022	ABLAP L- 6728/ 2020	P.. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
7 1	18837 /2022	31.03. 2022	ABLAP L- 6714/ 2020	RAHUL SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
7 2	18838 /2022	31.03. 2022	ABLAP L- 6641/ 2020	P.K. JENA	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
7 3	18839 /2022	31.03. 2022	ABLAP L- 6579/ 2020	SWAYAMPRAVA DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
7 4	18840 /2022	31.03. 2022	ABLAP L- 6243/ 2020	A.K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-29			(S ea t No - 10

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75	18841/2022	31.03.2022	ABLAP L-2947/2020	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-03-30			(Seat No - 108)
76	18842/2022	31.03.2022	ABLAP L-5893/2019	A.K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-30			(Seat No - 108)
77	18843/2022	31.03.2022	ABLAP L-6761/2020	M.N. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 108)
78	18844/2022	31.03.2022	ABLAP L-6755/2020	G. SUNDARA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 108)
79	18845/2022	31.03.2022	ABLAP L-6748/2020	DEEPAK KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 108)
80	18846/2022	31.03.2022	ABLAP L-6746/2020	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 108)
81	18847/2022	31.03.2022	ABLAP L-6741/2020	DEEPAK KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 108)
82	18848/2022	31.03.2022	ABLAP L-6735/	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO.	Order Dtd. 2022-03-30			(Seat

			2020			2 OLD				No - 10 8)
8 3	18849 /2022	31.03. 2022	ABLAP L- 6733/ 2020	P.K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
8 4	18850 /2022	31.03. 2022	ABLAP L- 6732/ 2020	B.P. TANGA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
8 5	18851 /2022	31.03. 2022	ABLAP L- 6718/ 2020	P.K. PANI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
8 6	18852 /2022	31.03. 2022	ABLAP L- 6717/ 2020	P.C. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
8 7	18853 /2022	31.03. 2022	ABLAP L- 6715/ 2020	A.P. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
8 8	18854 /2022	31.03. 2022	ABLAP L- 6711/ 2020	P. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
8 9	18855 /2022	31.03. 2022	ABLAP L- 6775/ 2020	P. K. RATH	C.O .	COUR T NO. 23	Order Dtd. 2020- 03-30			(S ea t No - 10 8)

90	18856/2022	31.03.2022	ABLAP L-6553/2020	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 108)
91	18857/2022	31.03.2022	ABLAP L-6552/2020	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 108)
92	18858/2022	31.03.2022	ABLAP L-6690/2020	M.R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 108)
93	18859/2022	31.03.2022	ABLAP L-6541/2020	P. P. RAO	C.O.	COURT NO. 6	Order Dtd. 2022-03-30			(Seat No - 108)
94	18860/2022	31.03.2022	ABLAP L-6540/2020	HAREKRUSHNA DASH	C.O.	COURT NO. 6	Order Dtd. 2022-03-30			(Seat No - 108)
95	18861/2022	31.03.2022	ABLAP L-6665/2020	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 108)
96	18862/2022	31.03.2022	ABLAP L-6539/2020	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2022-03-30			(Seat No - 108)
97	18863/2022	31.03.2022	ABLAP L-6657/2020	P.K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-30			(Seat No - 108)

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9 8	18864 /2022	31.03. 2022	ABLAP L- 6537/ 2020	HAREKRUSHNA DASH	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
9 9	18865 /2022	31.03. 2022	ABLAP L- 6604/ 2020	S.BISWAL	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
1 0 0	18866 /2022	31.03. 2022	ABLAP L- 6536/ 2020	HAREKRUSHNA DASH	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
1 0 1	18867 /2022	31.03. 2022	ABLAP L- 6535/ 2020	ASHISH KUMAR NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
1 0 2	18868 /2022	31.03. 2022	ABLAP L- 6531/ 2020	H.N.MOHAPATR A	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
1 0 3	18869 /2022	31.03. 2022	ABLAP L- 6578/ 2020	P.R. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
1 0 4	18870 /2022	31.03. 2022	ABLAP L- 6529/ 2020	H.N.MOHAPATR A	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-30			(S ea t No - 10 8)
1	18871	31.03.	SAO-	P. CH.	C.O	COUR	Order Dtd. 2022-		SECO	(S

05	/2022	2022	6/2019	MOHANTY	.	T NO. 25	03-30		ND APPE AL	ea t No - 7)
106	18872 /2022	31.03. 2022	ABLAP L- 6500/ 2020	PANKAJ KUMAR PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 7)
107	18873 /2022	31.03. 2022	ABLAP L- 2494/ 2022	N.K.NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
108	18874 /2022	31.03. 2022	ABLAP L- 6495/ 2020	P. K. MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 7)
109	18875 /2022	31.03. 2022	ABLAP L- 703/2 020	J.J. PARADHAN	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 7)
110	18876 /2022	31.03. 2022	ABLAP L- 2492/ 2022	S.S.PATNAIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
111	18877 /2022	31.03. 2022	ABLAP L- 2549/ 2022	A. MOHANTY	GEN ERA L		Order Dtd. 2022- 03-29			(S ea t No - 7)
112	18878 /2022	31.03. 2022	ABLAP L- 2466/ 2022	DAYANIDHI MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
113	18879 /2022	31.03. 2022	ABLAP L- 6420/ 2020	S. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-29			(S ea t No - 7)

114	18880 /2022	31.03. 2022	ABLAP L- 2548/ 2022	B. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
115	18881 /2022	31.03. 2022	ABLAP L- 4998/ 2019	P.K. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 7)
116	18882 /2022	31.03. 2022	ABLAP L- 2491/ 2022	SUVENDU BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
117	18883 /2022	31.03. 2022	ABLAP L- 2465/ 2022	B.SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
118	18884 /2022	31.03. 2022	ABLAP L- 6334/ 2020	S. K. SINGH	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-29			(S ea t No - 7)
119	18885 /2022	31.03. 2022	WP (C) - 24420 /2019	K.C. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 7)
120	18886 /2022	31.03. 2022	ABLAP L- 2546/ 2022	D.K. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
121	18887 /2022	31.03. 2022	ABLAP L- 6388/ 2020	S. K. SINGH	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-29			(S ea t No - 7)
122	18888 /2022	31.03. 2022	ABLAP L- 2489/ 2022	D.MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)

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1 2 3	18889 /2022	31.03. 2022	ABLAP L- 2462/ 2022	B.SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 2 4	18890 /2022	31.03. 2022	ABLAP L- 6343/ 2020	JAYAKRISHANA MOHAPATRA	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 2 5	18891 /2022	31.03. 2022	WP (C) - 24420 /2019	P.C. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 7)
1 2 6	18892 /2022	31.03. 2022	ABLAP L- 2545/ 2022	P. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 2 7	18893 /2022	31.03. 2022	ABLAP L- 2459/ 2022	ANIL KUMAR DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 2 8	18894 /2022	31.03. 2022	ABLAP L- 5124/ 2020	P. K. MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2022- 03-30			(S ea t No - 7)
1 2 9	18895 /2022	31.03. 2022	ABLAP L- 2488/ 2022	M.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 3 0	18896 /2022	31.03. 2022	WP (C) - 24420 /2019	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 7)
1 3 1	18897 /2022	31.03. 2022	ABLAP L- 2543/ 2022	BISWARANJAN DALAI	C.O .	COUR T NO. 9	Order Dtd. 2022- 03-29			(S ea t No

						OLD				- 7)
1 3 2	18898 /2022	31.03. 2022	ABLAP L- 3661/ 2020	P. PANDA	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-04			(S ea t No - 7)
1 3 3	18899 /2022	31.03. 2022	ABLAP L- 2458/ 2022	S.K.BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 3 4	18900 /2022	31.03. 2022	ABLAP L- 2485/ 2022	K.C.PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 3 5	18901 /2022	31.03. 2022	ABLAP L- 2542/ 2022	P.K. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 3 6	18902 /2022	31.03. 2022	WP (C) - 24420 /2019	P.C. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 7)
1 3 7	18903 /2022	31.03. 2022	ABLAP L- 779/2 020	ASHOK KU SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 7)
1 3 8	18904 /2022	31.03. 2022	ABLAP L- 2541/ 2022	SAROJ RANJAN SUBUDHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 3 9	18905 /2022	31.03. 2022	ABLAP L- 2475/ 2022	S.P.SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 4 0	18906 /2022	31.03. 2022	ABLAP L- 2455/ 2022	R.K.SAHU	C.O .	COUR T NO.	Order Dtd. 2022- 03-29			(S ea t

			2022			9 OLD				No - 7)
1 4 1	18907 /2022	31.03. 2022	ABLAP L- 2402/ 2022	R. K. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 4 2	18908 /2022	31.03. 2022	WP (C) - 8149/ 2022	T.K. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 7)
1 4 3	18909 /2022	31.03. 2022	ABLAP L- 2540/ 2022	R. SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 4 4	18910 /2022	31.03. 2022	ABLAP L- 2474/ 2022	A.K.MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 4 5	18911 /2022	31.03. 2022	ABLAP L- 2407/ 2022	ASHOK KUMAR RANA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 4 6	18912 /2022	31.03. 2022	ABLAP L- 2454/ 2022	J.R.NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 4 7	18913 /2022	31.03. 2022	WP (C) - 8149/ 2022	H.JENA	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 7)
1 4 8	18914 /2022	31.03. 2022	ABLAP L- 2536/ 2022	JAYAKRISHNA MOHAPATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 4 4	18915 /2022	31.03. 2022	ABLAP L-	B. P. TANGA	C.O .	COUR T	Order Dtd. 2022- 03-29			(S ea

9			2405/ 2022			NO. 9 OLD				t No - 7)
1 5 0	18916 /2022	31.03. 2022	ABLAP L- 2473/ 2022	P.K.MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 5 1	18917 /2022	31.03. 2022	ABLAP L- 2453/ 2022	J.R.NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 5 2	18918 /2022	31.03. 2022	WP (C) - 7159/ 2022	BIJAYA KUMAR NAYAK 3	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 7)
1 5 3	18919 /2022	31.03. 2022	ABLAP L- 2403/ 2022	SUBRAT KUMAR NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 5 4	18920 /2022	31.03. 2022	ABLAP L- 2535/ 2022	R. SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 5 5	18921 /2022	31.03. 2022	ABLAP L- 2471/ 2022	K.S.SAHU	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 5 6	18922 /2022	31.03. 2022	ABLAP L- 2452/ 2022	R.R. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1 5 7	18923 /2022	31.03. 2022	ABLAP L- 1783/ 2022	SANTOSH KUMAR NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
1	18924	31.03.	WP (C)	SANTOSH	C.O	COUR	Order Dtd. 2022-			(S

58	/2022	2022	- 26486 /2021	KUMAR DASH	.	T NO. 1	03-30			ea t No - 7)
159	18925 /2022	31.03. 2022	ABLAP L- 2450/ 2022	T.R.DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
160	18926 /2022	31.03. 2022	ABLAP L- 2418/ 2022	J.P.KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
161	18927 /2022	31.03. 2022	ABLAP L- 725/2 022	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-29			(S ea t No - 7)
162	18928 /2022	31.03. 2022	ABLAP L- 2532/ 2022	A. KALASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
163	18929 /2022	31.03. 2022	ABLAP L- 2414/ 2022	N.K. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
164	18930 /2022	31.03. 2022	WP (C) - 27175 /2017	G. SUNDARA	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 7)
165	18931 /2022	31.03. 2022	ABLAP L- 2449/ 2022	P.K.BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)
166	18932 /2022	31.03. 2022	ABLAP L- 2525/ 2022	SARAT KUMAR JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 7)

167	18933/2022	31.03.2022	WP (C) - 21392/2021	BIJAYA KUMAR NAYAK 3	C.O .	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 7)
168	18934/2022	31.03.2022	ABLAP L- 2445/2022	T.R.DAS	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 7)
169	18935/2022	31.03.2022	ABLAP L- 2413/2022	P.K.BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 7)
170	18936/2022	31.03.2022	WPC (O AC) - 1328/2018	MANOJ KUMAR PANI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 7)
171	18937/2022	31.03.2022	ABLAP L- 2522/2022	MANOJ KUMAR NAYAK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 7)
172	18938/2022	31.03.2022	ABLAP L- 2436/2022	BIKRAM KESHARI BAL	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 7)
173	18939/2022	31.03.2022	WP (C) - 21392/2021	P.N. NAYAK	C.O .	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 7)
174	18940/2022	31.03.2022	ABLAP L- 2412/2022	K.C. PANDA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 7)
175	18941/2022	31.03.2022	ABLAP L- 2521/2022	MANOJ KUMAR NAYAK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 7)

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176	18942/2022	31.03.2022	WP (C) - 4881/2022	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 7)
177	18943/2022	31.03.2022	ABLAP L- 2218/2022	J.D.MUDULI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 7)
178	18944/2022	31.03.2022	WP (C) - 26496/2021	SANTOSH KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 7)
179	18945/2022	31.03.2022	CRLRE V- 102/2022	KALI PRASAD MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30	CRIMINAL REVISION		(Seat No - 1)
180	18946/2022	31.03.2022	ABLAP L- 2411/2022	R.D.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 1)
181	18947/2022	31.03.2022	ABLAP L- 2433/2022	S.CHOUDHURY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 1)
182	18948/2022	31.03.2022	WP (C) - 26488/2021	SANTOSH KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 1)
183	18949/2022	31.03.2022	WP (C) - 8129/2022	L. D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30	WRIT BRANCH-7		(Seat No - 44)
184	18950/2022	31.03.2022	WP (C) - 7527/	BIJAYA KUMAR NAYAK 3	C.O.	COURT NO.	Order Dtd. 2022-03-30			(Seat No - 44)

			2021			1				No - 44)
1 8 5	18951 /2022	31.03. 2022	ABLAP L- 2410/ 2022	N.K.NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 44)
1 8 6	18952 /2022	31.03. 2022	WP (C) - 6139/ 2022	A. K. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 44)
1 8 7	18953 /2022	31.03. 2022	ABLAP L- 2432/ 2022	DEEPAK KUMAR DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 44)
1 8 8	18954 /2022	31.03. 2022	WP (C) - 7527/ 2021	S.P. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-30			(S ea t No - 44)
1 8 9	18955 /2022	31.03. 2022	WP (C) - 6140/ 2022	A. K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-30			(S ea t No - 44)
1 9 0	18956 /2022	31.03. 2022	ABLAP L- 2428/ 2022	JAYADEBA BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 44)
1 9 1	18957 /2022	31.03. 2022	ABLAP L- 2520/ 2022	J.P. KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 44)

192	18958/2022	31.03.2022	WP (C) - 6309/2022	A. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 44)
193	18959/2022	31.03.2022	CONTC - 2220/2021	N. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-30			(Seat No - 44)
194	18960/2022	31.03.2022	ABLAP L- 2427/2022	A.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 44)
195	18961/2022	31.03.2022	WP (C) - 6882/2022	PRAKASH KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-17			(Seat No - 44)
196	18962/2022	31.03.2022	ABLAP L- 2519/2022	MANOJ KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 44)
197	18963/2022	31.03.2022	ABLAP L- 2426/2022	H.K.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 44)
198	18964/2022	31.03.2022	ABLAP L- 2502/2022	A. KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 44)
199	18965/2022	31.03.2022	WP (C) - 7793/2022	M.D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2022-03-30		WRIT BRAN CH-1	(Seat No

						OLD				- 30)
2 0 0	18966 /2022	31.03. 2022	ABLAP L- 2501/ 2022	S. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 30)
2 0 1	18967 /2022	31.03. 2022	ABLAP L- 2425/ 2022	H.K.DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 30)
2 0 2	18968 /2022	31.03. 2022	WP (C) - 5945/ 2022	A.K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 30)
2 0 3	18969 /2022	31.03. 2022	CRLRE V- 616/2 017	SUVENDU BARIK	C.O .	COUR T NO. 10	Order Dtd. 2022- 03-30		CRIM INAL REVI SION	(S ea t No - 5)
2 0 4	18970 /2022	31.03. 2022	BLAPL - 8600/ 2021	J.R.NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 5)
2 0 5	18971 /2022	31.03. 2022	ABLAP L- 2419/ 2022	J.K.PADHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
2 0 6	18972 /2022	31.03. 2022	WP (C) - 5945/ 2022	M.R. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 5)
2 0 7	18973 /2022	31.03. 2022	WP (C) - 7493/ 2022	R. K. OJHA	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-30			(S ea t No -

										5)
208	18974/2022	31.03.2022	BLAPL - 6864/2021	J.KAR	C.O.	COURT NO. 25	Order Dtd. 2022-03-30			(Seat No - 5)
209	18975/2022	31.03.2022	ABLAP L- 2464/2022	G.JAYASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 5)
210	18976/2022	31.03.2022	WP (C) - 518/2022	NIRANJAN MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 5)
211	18977/2022	31.03.2022	WP (C) - 5358/2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30		WRIT BRANCH-3	(Seat No - 13)
212	18978/2022	31.03.2022	BLAPL - 8080/2021	D.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2022-03-30			(Seat No - 13)
213	18979/2022	31.03.2022	WP (C) - 18205/2021	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 13)
214	18980/2022	31.03.2022	ABLAP L- 2498/2022	M.K. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 13)
215	18981/2022	31.03.2022	WP (C) - 2171/2021	BISHNUPRIYA PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 13)

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216	18982/2022	31.03.2022	BLAPL - 7500/2021	GANESH SAHOO	C.O .	COURT NO. 25	Order Dtd. 2022-03-30			(Seat No - 13)
217	18983/2022	31.03.2022	GUAP-3/2021	DEBASISH SAMAL	C.O .	COURT NO. 24	Order Dtd. 2022-03-29			(Seat No - 13)
218	18984/2022	31.03.2022	ABLAP L- 2497/2022	N.K. NAYAK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 13)
219	18985/2022	31.03.2022	WP (C) - 5765/2022	NIRANJAN MALLICK	C.O .	COURT NO. 1	Order Dtd. 2022-03-30			(Seat No - 13)
220	18986/2022	31.03.2022	BLAPL - 8675/2021	P.C.CHHINCHANI	C.O .	COURT NO. 12	Order Dtd. 2022-03-30			(Seat No - 13)
221	18987/2022	31.03.2022	WP (C) - 6360/2022	G. JAYASINGH	C.O .	COURT NO. 24	Order Dtd. 2022-03-29			(Seat No - 13)
222	18988/2022	31.03.2022	ABLAP L- 2495/2022	S. CHOUDHURY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 13)
223	18989/2022	31.03.2022	CRLMP - 28/20	SANJAY KUMAR SAHU	C.O .	COURT NO.	Order Dtd. 2022-03-30		WRIT BRANCH-3	(Seat No - 13)

			22			2 OLD				No - 33)
2 2 4	18990 /2022	31.03. 2022	BLAPL - 8657/ 2021	MAHES DAS	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-30			(S ea t No - 33)
2 2 5	18991 /2022	31.03. 2022	CRLMP - 544/2 022	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 17	Order Dtd. 2022- 03-30			(S ea t No - 33)
2 2 6	18992 /2022	31.03. 2022	WP (C) - 6688/ 2022	P. BEHERA	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-29			(S ea t No - 33)
2 2 7	18993 /2022	31.03. 2022	BLAPL - 8695/ 2021	A.K.MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-30			(S ea t No - 33)
2 2 8	18994 /2022	31.03. 2022	RSA- 147/2 021	A.MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-28	SECO ND APPE AL		(S ea t No - 6)
2 2 9	18995 /2022	31.03. 2022	WP (C) - 35736 /2021	S.K. MOHAPATRA	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-29			(S ea t No - 6)
2 3 0	18996 /2022	31.03. 2022	CRLRE V- 112/2 022	J.SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30	CRIM INAL REVI SION		(S ea t No - 1)
2 3 1	18997 /2022	31.03. 2022	WP (C) - 2052/	P.K. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2022- 03-29			(S ea t

			2019			1				No - 1)
2 3 2	18998 /2022	31.03. 2022	WP (C) - 3734/ 2022	R.R.DAS	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-30		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 4)
2 3 3	18999 /2022	31.03. 2022	WP (C) - 4865/ 2022	J. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-29			(S ea t No - 11 4)
2 3 4	19000 /2022	31.03. 2022	CRLMP - 545/2 022	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 17	Order Dtd. 2022- 03-30			(S ea t No - 11 4)
2 3 5	19001 /2022	31.03. 2022	CRLMP - 546/2 022	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 17	Order Dtd. 2022- 03-30			(S ea t No - 11 4)
2 3 6	19002 /2022	31.03. 2022	CRLMP - 475/2 022	P. BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022- 03-30			(S ea t No - 11 4)
2 3 7	19003 /2022	31.03. 2022	CRLMP - 329/2 022	A.K. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022- 03-29			(S ea t No - 11 4)
2 3 8	19004 /2022	31.03. 2022	CRLMP - 505/2 022	TAPAN KUMAR KAMILA	C.O .	COUR T NO. 17	Order Dtd. 2022- 03-30			(S ea t No - 11 4)

2 3 9	19005 /2022	31.03. 2022	WP (C) - 3948/ 2022	BISWAJIT DAS	C.O .	COUR T NO. 24	Order Dtd. 2022- 02-25			(S ea t No - 11 4)
2 4 0	19006 /2022	31.03. 2022	WP (C) - 7042/ 2017	P.C. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-29			(S ea t No - 11 4)
2 4 1	19007 /2022	31.03. 2022	WP (C) - 7042/ 2017	M.N. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-29			(S ea t No - 11 4)
2 4 2	19008 /2022	31.03. 2022	WP (C) - 4381/ 2022	P.R. SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-30			(S ea t No - 11 4)
2 4 3	19009 /2022	31.03. 2022	WP (C) - 7166/ 2022	DINABANDHU NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-30			(S ea t No - 11 4)
2 4 4	19010 /2022	31.03. 2022	WP (C) - 7167/ 2022	DINABANDHU NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-30			(S ea t No - 11 4)
2 4 5	19011 /2022	31.03. 2022	WP (C) - 7168/ 2022	DINABANDHU NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-30			(S ea t No - 11 4)
2 4 6	19012 /2022	31.03. 2022	WP (C) - 7169/ 2022	DINABANDHU NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-30			(S ea t No

										- 11 4)
2 4 7	19013 /2022	31.03. 2022	WP (C) - 8089/ 2022	D. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 08-22		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
2 4 8	19014 /2022	31.03. 2022	WP (C) - 8089/ 2022	DILLIP KUMAR SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-30		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
2 4 9	19015 /2022	31.03. 2022	WP (C) - 8092/ 2022	D. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-30		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
2 5 0	19016 /2022	31.03. 2022	WP (C) - 8096/ 2022	D. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-30		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
2 5 1	19017 /2022	31.03. 2022	WP (C) - 8099/ 2022	D. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-30		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
2 5 2	19018 /2022	31.03. 2022	CRLMC - 2710/ 2021	PRADIPTA BEURA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-29			(S ea t No - 11 2)
2 5 3	19019 /2022	31.03. 2022	CRLMC - 2091/ 2021	M.R. SAHOO	C.O .	COUR T NO.	Order Dtd. 2022- 03-29			(S ea t

			2021			11				No - 112)
254	19020/2022	31.03.2022	WP (C) - 8098/2022	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-30		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
255	19021/2022	31.03.2022	WP (C) - 8100/2022	D. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-30		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
256	19022/2022	31.03.2022	CRLMC - 796/2021	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29		CRIMINAL MISC -2	(Seat No - 15)
257	19023/2022	31.03.2022	ABLAP L- 2578/2022	KAMLAKANT NATH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 15)
258	19024/2022	31.03.2022	WPC (O A) - 2220/2013	M/S MANAS PATI	C.O.	COURT NO. 15	Order Dtd. 2022-03-28			(Seat No - 15)
259	19025/2022	31.03.2022	ABLAP L- 2314/2022	KAMALAKANT NATH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 15)
260	19026/2022	31.03.2022	WPC (O A) - 1825/2014	M/S RANJIT MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-03-29			(Seat No -

										15)
2 6 1	19027 /2022	31.03. 2022	MACA- 515/2 018	GANESH CHANDRA JENA	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-29			(S ea t No - 15)
2 6 2	19028 /2022	31.03. 2022	MACA- 515/2 018	BIKRAM BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-29			(S ea t No - 15)
2 6 3	19029 /2022	31.03. 2022	CRLMC - 2585/ 2021	J.R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29		CRMI NAL MISC -2	(S ea t No - 15)
2 6 4	19030 /2022	31.03. 2022	BLAPL - 2467/ 2021	S. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-29			(S ea t No - 15)
2 6 5	19031 /2022	31.03. 2022	MACA- 868/2 014	A. KALASH	C.O .	COUR T NO. 15	Order Dtd. 2022- 03-29			(S ea t No - 15)
2 6 6	19032 /2022	31.03. 2022	BLAPL - 5590/ 2021	N.C. SINHA	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-29		CRMI NAL MISC -2	(S ea t No - 10)
2 6 7	19033 /2022	31.03. 2022	MACA- 868/2 014	DILLIP SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2022- 03-29			(S ea t No - 10)
2 6	19034 /2022	31.03. 2022	BLAPL -	N.K. LENKA	C.O .	COUR T	Order Dtd. 2022- 03-29			(S ea

8			2396/ 2021			NO. 25				t No - 10)
2 6 9	19035 /2022	31.03. 2022	BLAPL - 2396/ 2021	B.R. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-29			(S ea t No - 10)
2 7 0	19036 /2022	31.03. 2022	BLAPL - 1490/ 2021	NIHAR SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 10)
2 7 1	19037 /2022	31.03. 2022	BLAPL - 4045/ 2021	L.C. BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-29			(S ea t No - 10)
2 7 2	19038 /2022	31.03. 2022	BLAPL - 1589/ 2021	NIHAR RANJAN SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-28			(S ea t No - 10)
2 7 3	19039 /2022	31.03. 2022	WP (C) - 40693 /2021	S.C. ROUSTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-29			(S ea t No - 10)
2 7 4	19040 /2022	31.03. 2022	WP (C) - 2035/ 2022	RANJIT MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-29			(S ea t No - 10)
2 7 5	19041 /2022	31.03. 2022	WPC (O AC) - 1131/ 2014	D. K. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2022- 03-28			(S ea t No - 10)

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276	19042/2022	31.03.2022	WP (C) - 15191/2012	S.K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No - 10)
277	19043/2022	31.03.2022	WPC (O AC) - 448/2014	UMAKANTA CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-03-29			(Seat No - 10)
278	19044/2022	31.03.2022	WP (C) - 17690/2013	M.R. MALLA	C.O.	COURT NO. 8	Order Dtd. 2022-03-29			(Seat No - 10)
279	19045/2022	31.03.2022	WPC (O AC) - 1272/2014	UMAKANTA CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2022-03-29			(Seat No - 10)
280	19046/2022	31.03.2022	WP (C) - 17690/2013	P.K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2022-03-29			(Seat No - 10)
281	19047/2022	31.03.2022	WPC (O AC) - 1322/2017	S. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28			(Seat No - 10)
282	19048/2022	31.03.2022	WPC (O AC) - 1864/2014	H. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-03-28			(Seat No - 10)
283	19049/2022	31.03.2022	BLAPL - 5614/	H.K. PATRA	C.O.	COURT NO.	Order Dtd. 2022-03-25			(Seat

			2021			25				No - 10)
2 8 4	19050 /2022	31.03. 2022	WPC (O A) - 3240/ 2013	RANJIT MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-28			(S ea t No - 10)
2 8 5	19051 /2022	31.03. 2022	CRLRE V- 196/2 021	D.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Judgement Dtd. 2022-03-25			(S ea t No - 10)
2 8 6	19052 /2022	31.03. 2022	CRLRE V- 214/2 021	H.K. PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-28			(S ea t No - 10)
2 8 7	19053 /2022	31.03. 2022	WP (C) - 39607 /2021	A. KALASH	C.O .	COUR T NO. 9	Order Dtd. 2022- 03-30		WRIT BRAN CH-8	(S ea t No - 40)
2 8 8	19054 /2022	31.03. 2022	WP (C) - 14929 /2020	M.R. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-29		WRIT BRAN CH-1	(S ea t No - 30)
2 8 9	19055 /2022	31.03. 2022	WP (C) - 1235/ 2014	K.P. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 30)
2 9 0	19056 /2022	31.03. 2022	WP (C) - 24420 /2019	P.C. MOHANTY	GEN ERA L		PetitionAnnexure,			(S ea t No - 30)

291	19057/2022	31.03.2022	WP (C) - 6482/2005	P K PANI	GENERAL		PetitionAnnexure, Counter,Entire Order,	IA IF ANY FILED	WRIT BRANCH-6	(Seat No - 36)
292	19058/2022	31.03.2022	RVWPE T- 215/2013	P K PANI	GENERAL		PetitionAnnexure, Counter,Entire Order,	IA IF ANY FILED	CIVIL REVISION	(Seat No - 1)
293	19059/2022	31.03.2022	WP (C) - 13954/2010	P.K.LENKA	GENERAL		Entire Order			(Seat No - 1)
294	19060/2022	31.03.2022	CRLMC - 821/2012	J. PARIDA	GENERAL		Order Dtd. 2022-03-23			(Seat No - 1)
295	19061/2022	31.03.2022	CONTC - 5782/2021	P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 1)
296	19062/2022	31.03.2022	CMP- 255/2022	J.P. KAR	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 1)
297	19063/2022	31.03.2022	CRLMC - 2753/2011	J. PARIDA	GENERAL		Order Dtd. 2022-03-23			(Seat No - 1)
298	19064/2022	31.03.2022	CMP- 258/2019	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 1)
299	19065/2022	31.03.2022	CMP- 258/2019	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 1)

										-1)
300	19066/2022	31.03.2022	SA-128/1994	J. PARIDA	GENERAL		Order Dtd. 2018-11-13		SECOND APPEAL	(Seat No - 2)
301	19067/2022	31.03.2022	WP (C) - 6202/2022	M. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 2)
302	19068/2022	31.03.2022	WP (C) - 7129/2004	J. PARIDA	GENERAL		Order Dtd. 2019-04-15		WRIT BRANCH-1	(Seat No - 2)
303	19069/2022	31.03.2022	WP (C) - 7298/2022	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 2)
304	19070/2022	31.03.2022	WP (C) - 5370/2018	G.C.BARIK	GENERAL		Order Dtd. 2021-03-25			(Seat No - 2)
305	19071/2022	31.03.2022	WP (C) - 8084/2022	A.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 2)
306	19072/2022	31.03.2022	WP (C) - 7795/2012	M K PATI	GENERAL		Order Dtd. 2022-03-11			(Seat No - 2)
307	19073/2022	31.03.2022	WP (C) - 26222/2021	P.K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-03-30		WRIT BRANCH-7	(Seat No - 44)
300	19074/2022	31.03.2022	WP (C) -	B.K.MOHANTY	GENERAL		Judgement Dtd. 2022-01-10			(Seat No - 44)

8			11425 /2021		L					t No - 44)
3 0 9	19075 /2022	31.03. 2022	WP (C) - 7968/ 2022	G. JAYASINGH	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-30			(S ea t No - 44)
3 1 0	19076 /2022	31.03. 2022	WP (C) - 2425/ 2022	N.C. SINHA	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-30			(S ea t No - 44)
3 1 1	19077 /2022	31.03. 2022	WP (C) - 11193 /2015	S C DASH	GEN ERA L		Order Dtd. 2022- 03-30			(S ea t No - 44)
3 1 2	19078 /2022	31.03. 2022	WP (C) - 4804/ 2022	S.K. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-30			(S ea t No - 44)
3 1 3	19079 /2022	31.03. 2022	WP (C) - 15646 /2016	B.K.MOHANTY	GEN ERA L		Order Dtd. 2022- 03-07			(S ea t No - 44)
3 1 4	19080 /2022	31.03. 2022	WP (C) - 5638/ 2022	A.T. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-30		WRIT BRAN CH-6	(S ea t No - 16)
3 1 5	19081 /2022	31.03. 2022	WP (C) - 40521 /2021	P.K.MOHANTY	GEN ERA L		PetitionAnnexure, Entire Order,			(S ea t No - 16)

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3 1 6	19082 /2022	31.03. 2022	WP (C) - 13603 /2010	S L PATNAIK	GEN ERA L		Order Dtd. 2022- 03-23			(S ea t No - 16)
3 1 7	19083 /2022	31.03. 2022	WP (C) - 5203/ 2022	P.K.MOHANTY	GEN ERA L		Order Dtd. 2022- 03-16			(S ea t No - 16)
3 1 8	19084 /2022	31.03. 2022	MATA- 108/2 018	H.B. MANGRAJ	C.O .	COUR T NO. 5	Order Dtd. 2022- 03-30		FIRS T APPE AL	(S ea t No - 3)
3 1 9	19085 /2022	31.03. 2022	MACA- 3/202 2	RAJAT DAS	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-29			(S ea t No - 3)
3 2 0	19086 /2022	31.03. 2022	CRLMA - 335/2 017	J BEHERA	GEN ERA L		Order Dtd. 2018- 12-10		CRMI NAL MISC -2	(S ea t No - 17)
3 2 1	19087 /2022	31.03. 2022	CRLMA - 154/2 019	J BEHERA	GEN ERA L		Order Dtd. 2020- 12-18Petition,		CRIM INAL MISC -1	(S ea t No - 6)
3 2 2	19088 /2022	31.03. 2022	RPFAM - 57/20 21	S S JAGADEV	GEN ERA L		Order Dtd. 2022- 03-23			(S ea t No - 6)
3 2 3	19089 /2022	31.03. 2022	WP (C) - 12089 /2015	B.K.MISHRA	C.O .		Order Dtd. 2022- 03-29			(S ea t No - 6)
3	19090	31.03.	WP (C)	M. JATI	C.O	COUR	Order Dtd. 2022-		WRIT	(S

24	/2022	2022	- 7323/ 2022		.	T NO. 1	03-30		BRANCH (DIVISION BENCH)	Seat No - 105)
325	19091 /2022	31.03. 2022	WP (C) - 7323/ 2022	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-30		WRIT BRANCH (DIVISION BENCH)	(Seat No - 105)
326	19092 /2022	31.03. 2022	WP (C) - 8877/ 2021	H.K. MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-30			(Seat No - 105)
327	19093 /2022	31.03. 2022	WP (C) - 41371 /2021	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-30			(Seat No - 105)
328	19094 /2022	31.03. 2022	WP (C) - 23823 /2021	H.K. MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-30			(Seat No - 105)
329	19095 /2022	31.03. 2022	BLAPL - 9060/ 2021	M/S SARAT KUMAR JENA, S.K. SWAIN, S.J. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022- 03-30			(Seat No - 105)
330	19096 /2022	31.03. 2022	BLAPL - 9380/ 2021	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022- 03-30			(Seat No - 105)
331	19097 /2022	31.03. 2022	BLAPL - 8691/	S.K. JENA	C.O.	COURT NO.	Order Dtd. 2022- 03-30			(Seat No - 105)

			2021			12				No - 105)
332	19098/2022	31.03.2022	WP (C) - 8115/2022	M.R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-31			(Seat No - 105)
333	19099/2022	31.03.2022	CRLMP - 523/2022	M.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 105)
334	19100/2022	31.03.2022	WP (C) - 15699/2020	B.ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-03-29	WRIT BRANCH-1		(Seat No - 31)
335	19101/2022	31.03.2022	WP (C) - 15865/2020	B. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No - 31)
336	19102/2022	31.03.2022	WP (C) - 15866/2020	B.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-29			(Seat No - 31)
337	19103/2022	31.03.2022	CRLMP - 321/2022	R.K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-03-29	WRIT BRANCH-8		(Seat No - 42)
338	19104/2022	31.03.2022	WP (C) - 15698/2020	B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29	WRIT BRANCH-1		(Seat No - 31)

339	19105/2022	31.03.2022	WP (C) - 15697/2020	B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(Seat No - 31)
340	19106/2022	31.03.2022	WP (C) - 15696/2020	B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29		WRIT BRANCH-1	(Seat No - 31)
341	19107/2022	31.03.2022	WP (C) - 7449/2022	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 31)
342	19108/2022	31.03.2022	WP (C) - 15463/2020	B.ROUT	C.O.	COURT NO. 8	Order Dtd. 2022-03-29		WRIT BRANCH-7	(Seat No - 15)
343	19109/2022	31.03.2022	BLAPL - 2177/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 15)
344	19110/2022	31.03.2022	BLAPL - 2085/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 15)
345	19111/2022	31.03.2022	BLAPL - 2084/2022	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 15)
346	19112/2022	31.03.2022	BLAPL - 1920/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 15)

										- 15)
3 4 7	19113 /2022	31.03. 2022	BLAPL - 1922/ 2022	GANESH SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 15)
3 4 8	19114 /2022	31.03. 2022	BLAPL - 1518/ 2022	S.K. SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 15)
3 4 9	19115 /2022	31.03. 2022	BLAPL - 2207/ 2022	H.K. BHOL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 15)
3 5 0	19116 /2022	31.03. 2022	BLAPL - 1384/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 15)
3 5 1	19117 /2022	31.03. 2022	BLAPL - 1203/ 2022	H.K. BHOL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 15)
3 5 2	19118 /2022	31.03. 2022	BLAPL - 332/2 022	P.K. PAL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-09			(S ea t No - 15)
3 5 3	19119 /2022	31.03. 2022	BLAPL - 2252/ 2022	SAROJ KUMAR DASH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 15)
3	19120	31.03.	CRLMC	P.K. RATH	C.O	COUR	Order Dtd. 2022-			(S

54	/2022	2022	- 172/2 020		.	T NO. 11	03-30			ea t No - 15)
355	19121 /2022	31.03. 2022	CRLMC - 1917/ 2021	G.C. JENA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 15)
356	19122 /2022	31.03. 2022	AHO- 108/2 000	P.C. MOHANTY	GEN ERA L		Judgement Dtd. 2002-10-10		M.J. C.	(S ea t No - 1)
357	19123 /2022	31.03. 2022	CRLMC - 1623/ 2021	R.C. BHOI	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 1)
358	19124 /2022	31.03. 2022	WP (C) - 10744 /2012	P.C. MOHANTY	GEN ERA L		Judgement Dtd. 2017-05-02		WRIT BRAN CH- 10	(S ea t No - 55)
359	19125 /2022	31.03. 2022	CRLMA - 31/20 22	J.P. KAR	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 55)
360	19126 /2022	31.03. 2022	BLAPL - 1996/ 2022	SAILENDRA BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 55)
361	19127 /2022	31.03. 2022	OJC- 16148 /2001	P.C. MOHANTY	GEN ERA L		Judgement Dtd. 2005-06-20		WRIT BRAN CH-5	(S ea t No - 32)

3 6 2	19128 /2022	31.03. 2022	BLAPL - 2233/ 2022	DILIP KUMAR SAHU	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)
3 6 3	19129 /2022	31.03. 2022	BLAPL - 2180/ 2022	T.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)
3 6 4	19130 /2022	31.03. 2022	BLAPL - 2251/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)
3 6 5	19131 /2022	31.03. 2022	BLAPL - 555/2 022	S.BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 32)
3 6 6	19132 /2022	31.03. 2022	BLAPL - 2168/ 2022	RAHUL SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 32)
3 6 7	19133 /2022	31.03. 2022	BLAPL - 1268/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 32)
3 6 8	19134 /2022	31.03. 2022	BLAPL - 2171/ 2022	RAHUL SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 32)
3 6 9	19135 /2022	31.03. 2022	BLAPL - 2255/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)

										- 32)
3 7 0	19136 /2022	31.03. 2022	BLAPL - 2183/ 2022	L. ACHARI	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)
3 7 1	19137 /2022	31.03. 2022	WP (C) - 7335/ 2020	S. CHOUDHARY	GEN ERA L		Order Dtd. 2022- 02-22			(S ea t No - 32)
3 7 2	19138 /2022	31.03. 2022	BLAPL - 2221/ 2022	R. R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 32)
3 7 3	19139 /2022	31.03. 2022	BLAPL - 2221/ 2022	PRATAP KUMAR BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 32)
3 7 4	19140 /2022	31.03. 2022	BLAPL - 2173/ 2022	A. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)
3 7 5	19141 /2022	31.03. 2022	BLAPL - 2238/ 2022	A.K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)
3 7 6	19142 /2022	31.03. 2022	CRLMC - 2666/ 2021	RAHUL SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 32)
3	19143	31.03.	BLAPL	BALARAM	C.O	COUR	Order Dtd. 2022-			(S

77	/2022	2022	- 2237/ 2022	SINGH	.	T NO. 11	03-28			ea t No - 32)
378	19144 /2022	31.03. 2022	ABLAP L- 2507/ 2022	P. K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 32)
379	19145 /2022	31.03. 2022	CRLMC - 235/2 021	A. K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 32)
380	19146 /2022	31.03. 2022	BLAPL - 2240/ 2022	N. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)
381	19147 /2022	31.03. 2022	CRLMC - 365/2 020	GYANA RANJAN PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 32)
382	19148 /2022	31.03. 2022	BLAPL - 2188/ 2022	T.K. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)
383	19149 /2022	31.03. 2022	BLAPL - 2241/ 2022	N. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 32)
384	19150 /2022	31.03. 2022	ABLAP L- 2506/ 2022	T.R. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 32)

										32)
385	19151/2022	31.03.2022	ABLAP L-2509/2022	P.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 32)
386	19152/2022	31.03.2022	BLAPL - 2134/2022	S. K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 32)
387	19153/2022	31.03.2022	OJC-9835/2001	R.K. BISOI	C.O.	COURT NO. 22	Order Dtd. 2022-03-29			(Seat No - 32)
388	19154/2022	31.03.2022	BLAPL - 2158/2022	N.C.SINHA	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 32)
389	19155/2022	31.03.2022	WP (C) - 39436/2021	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2022-03-30		WRIT BRANCH-6	(Seat No - 24)
390	19156/2022	31.03.2022	BLAPL - 2155/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-29			(Seat No - 24)
391	19157/2022	31.03.2022	CMP-707/2021	SAMBEET PATTANAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 24)
399	19158/2022	31.03.2022	BLAPL -	R. K. BARIK	C.O.	COURT	Order Dtd. 2022-03-29			(Seat

2			2185/ 2022			NO. 11				t No - 24)
3 9 3	19159 /2022	31.03. 2022	WP (C) - 7680/ 2022	MIHIR KANTA RATH	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-30			(S ea t No - 24)
3 9 4	19160 /2022	31.03. 2022	BLAPL - 2253/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 24)
3 9 5	19161 /2022	31.03. 2022	WP (C) - 3406/ 2022	A.K. ROUL	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-30		WRIT BRAN CH-4	(S ea t No - 17)
3 9 6	19162 /2022	31.03. 2022	BLAPL - 1544/ 2022	S. K. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 17)
3 9 7	19163 /2022	31.03. 2022	BLAPL - 2172/ 2022	JAGANNATH KAMILA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 17)
3 9 8	19164 /2022	31.03. 2022	WP (C) - 20834 /2011	L.D. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-29			(S ea t No - 17)
3 9 9	19165 /2022	31.03. 2022	BLAPL - 1245/ 2022	SEETARAM JENA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 17)

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4 0 0	19166 /2022	31.03. 2022	WP (C) - 20834 /2011	J. PRADHAN	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-29			(S ea t No - 17)
4 0 1	19167 /2022	31.03. 2022	CRLMA - 202/2 021	N.R. BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-15		CRIM INAL MISC -1	(S ea t No - 5)
4 0 2	19168 /2022	31.03. 2022	ABLAP L- 2456/ 2022	M. N. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 0 3	19169 /2022	31.03. 2022	ABLAP L- 2456/ 2022	BHOJARAJ SETH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 0 4	19170 /2022	31.03. 2022	ABLAP L- 2505/ 2022	S. K. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 0 5	19171 /2022	31.03. 2022	WP (C) - 5374/ 2021	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 5)
4 0 6	19172 /2022	31.03. 2022	WP (C) - 11828 /2017	RAJAT DAS	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 5)
4 0 7	19173 /2022	31.03. 2022	WP (C) - 3458/ 2002	L.D. SAHU	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 5)
4 0 8	19174 /2022	31.03. 2022	ABLAP L- 2508/	T. R. DAS	C.O .	COUR T NO.	Order Dtd. 2022- 03-29			(S ea t

			2022			9 OLD				No - 5)
4 0 9	19175 /2022	31.03. 2022	ABLAP L- 2523/ 2022	ACHYUTANANDA PATTANAİK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 1 0	19176 /2022	31.03. 2022	ABLAP L- 2440/ 2022	M. D. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 1 1	19177 /2022	31.03. 2022	ABLAP L- 2441/ 2022	C. R. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 1 2	19178 /2022	31.03. 2022	ABLAP L- 2527/ 2022	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 1 3	19179 /2022	31.03. 2022	ABLAP L- 2528/ 2022	ACHYUTANANDA PATTANAİK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 1 4	19180 /2022	31.03. 2022	ABLAP L- 2443/ 2022	M. D. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 1 5	19181 /2022	31.03. 2022	ABLAP L- 2438/ 2022	M. D. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 1 6	19182 /2022	31.03. 2022	ABLAP L- 2530/ 2022	M.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 5)
4 1 1	19183 /2022	31.03. 2022	WP (C) -	SARAT DASH	C.O .	COUR T	Order Dtd. 2022- 03-30		WRIT BRAN	(S ea

7			4586/ 2022			NO. 6		CH-8	t No - 41)
4 1 8	19184 /2022	31.03. 2022	ABLAP L- 2511/ 2022	R.K. SAHU	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29		(S ea t No - 41)
4 1 9	19185 /2022	31.03. 2022	ABLAP L- 2597/ 2022	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30		(S ea t No - 41)
4 2 0	19186 /2022	31.03. 2022	ABLAP L- 2513/ 2022	P. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29		(S ea t No - 41)
4 2 1	19187 /2022	31.03. 2022	ABLAP L- 2515/ 2022	P. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29		(S ea t No - 41)
4 2 2	19188 /2022	31.03. 2022	ABLAP L- 2310/ 2022	ASUTOSH TRIPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30		(S ea t No - 41)
4 2 3	19189 /2022	31.03. 2022	ABLAP L- 2423/ 2022	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29		(S ea t No - 41)
4 2 4	19190 /2022	31.03. 2022	ABLAP L- 2437/ 2022	M.D. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29		(S ea t No - 41)

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4 2 5	19191 /2022	31.03. 2022	ABLAP L- 2448/ 2022	M. R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 2 6	19192 /2022	31.03. 2022	ABLAP L- 2451/ 2022	M. N. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 2 7	19193 /2022	31.03. 2022	ABLAP L- 2538/ 2022	J.P. KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 2 8	19194 /2022	31.03. 2022	ABLAP L- 2468/ 2022	DEBASISH SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 2 9	19195 /2022	31.03. 2022	ABLAP L- 2482/ 2022	M. R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 3 0	19196 /2022	31.03. 2022	ABLAP L- 2550/ 2022	NIRANJAN SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 3 1	19197 /2022	31.03. 2022	ABLAP L- 2434/ 2022	M. R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 3 2	19198 /2022	31.03. 2022	ABLAP L- 2551/ 2022	CHEERA RANJAN SATHAPATHY	C.O .	COUR T NO.	Order Dtd. 2022- 03-29			(S ea t

			2022			9 OLD				No - 41)
4 3 3	19199 /2022	31.03. 2022	ABLAP L- 2439/ 2022	M. D. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 3 4	19200 /2022	31.03. 2022	ABLAP L- 2552/ 2022	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 3 5	19201 /2022	31.03. 2022	ABLAP L- 2447/ 2022	M. R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 3 6	19202 /2022	31.03. 2022	ABLAP L- 2554/ 2022	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 3 7	19203 /2022	31.03. 2022	ABLAP L- 2555/ 2022	BISWARANJAN DALAI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 3 8	19204 /2022	31.03. 2022	WPC (O AC) - 1269/ 2014	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 3 9	19205 /2022	31.03. 2022	WPC (O AC) - 1264/ 2014	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022- 03-29			(S ea t No - 41)

4 4 0	19206 /2022	31.03. 2022	WPC (O AC) - 1270/ 2014	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 4 1	19207 /2022	31.03. 2022	WPC (O AC) - 1268/ 2014	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022- 03-29			(S ea t No - 41)
4 4 2	19208 /2022	31.03. 2022	ABLAP L- 6543/ 2020	M. DAS	C.O .	COUR T NO. 6	Order Dtd. 2022- 03-30			(S ea t No - 41)
4 4 3	19209 /2022	31.03. 2022	ABLAP L- 6572/ 2020	M/S.ARUN KUMAR BUDHIA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 41)
4 4 4	19210 /2022	31.03. 2022	ABLAP L- 6670/ 2020	R.R. DAS	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 41)
4 4 5	19211 /2022	31.03. 2022	ABLAP L- 6776/ 2020	L. ACHARI	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-30			(S ea t No - 41)
4 4 6	19212 /2022	31.03. 2022	ABLAP L- 6779/ 2020	P.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-30			(S ea t No - 41)
4 4 7	19213 /2022	31.03. 2022	ABLAP L- 6721/ 2020	S.P. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022- 03-30			(S ea t No - 41)

						OLD				- 41)
4 4 8	19214 /2022	31.03. 2022	WP (C) - 5628/ 2022	S.P. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 41)
4 4 9	19215 /2022	31.03. 2022	WP (C) - 8081/ 2022	S.K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 41)
4 5 0	19216 /2022	31.03. 2022	WP (C) - 6952/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 41)
4 5 1	19217 /2022	31.03. 2022	CRA- 233/1 992	OHCLSC	GEN ERA L		Judgement Dtd. 2001-06-19		CRIM INAL APPE AL	(S ea t No - 2)
4 5 2	19218 /2022	31.03. 2022	WP (C) - 6952/ 2022	N.K. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 2)
4 5 3	19219 /2022	31.03. 2022	WP (C) - 21886 /2015	S.J. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 2)
4 5 4	19220 /2022	31.03. 2022	WP (C) - 25489 /2014	M.R. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2022- 03-30			(S ea t No - 2)
4 5 5	19221 /2022	31.03. 2022	WP (C) - 1920/ 2022	R.K. MOHABHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No -

										2)
4 5 6	19222 /2022	31.03. 2022	WP (C) - 8524/ 2020	DEBENDRA BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-30			(S ea t No - 2)
4 5 7	19223 /2022	31.03. 2022	WP (C) - 8526/ 2020	DEBENDRA BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-30			(S ea t No - 2)
4 5 8	19224 /2022	31.03. 2022	WP (C) - 6344/ 2022	S. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 2)
4 5 9	19225 /2022	31.03. 2022	WP (C) - 15965 /2017	P.K. SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 2)
4 6 0	19226 /2022	31.03. 2022	WP (C) - 15965 /2017	LAXMIDHAR MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-30			(S ea t No - 2)
4 6 1	19227 /2022	31.03. 2022	WP (C) - 15991 /2012	P.K. DASH	C.O .	COUR T NO. 9	Order Dtd. 2022- 03-30			(S ea t No - 2)
4 6 2	19228 /2022	31.03. 2022	WP (C) - 11807 /2019	R.K.BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-29			(S ea t No - 2)
4 6 3	19229 /2022	31.03. 2022	WP (C) - 19284 /2014	R.C. MUDULI	C.O .	COUR T NO. 9	Order Dtd. 2022- 03-29			(S ea t No - 2)
4 6 4	19230 /2022	31.03. 2022	WP (C) - 16177	P. BASTIA	C.O .	CHIE F JUST	Order Dtd. 2022- 03-30			(S ea t

			/2019			ICE'S COURT				No-2)
465	19231/2022	31.03.2022	WP (C) - 5631/2022	S.P. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-30			(Seat No-2)
466	19232/2022	31.03.2022	WP (C) - 41272/2021	M.R. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-30	WRIT BRANCH-6		(Seat No-16)
467	19233/2022	31.03.2022	WP (C) - 2058/2012	MADAN DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-31			(Seat No-16)
468	19234/2022	31.03.2022	WP (C) - 2058/2012	BISWAJIT DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-31			(Seat No-16)
469	19235/2022	31.03.2022	WP (C) - 2057/2012	BISWAJIT DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-31			(Seat No-16)
470	19236/2022	31.03.2022	WP (C) - 2057/2012	MADAN DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-31			(Seat No-16)
471	19237/2022	31.03.2022	WP (C) - 2695/2022	ANIL SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-31			(Seat No-16)
4	19238	31.03.	WP (C)	S.CH. DASH	C.O.	COUR	Order Dtd. 2022-			(S

7 2	/2022	2022	- 19189 /2012		.	T NO. 17	03-31			ea t No - 16)
4 7 3	19239 /2022	31.03. 2022	BLAPL - 1332/ 2022	PADMANAVA JENA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-31			(S ea t No - 16)
4 7 4	19240 /2022	31.03. 2022	BLAPL - 1095/ 2022	T.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-31	CRMI NAL MISC -2		(S ea t No - 16)
4 7 5	19241 /2022	31.03. 2022	BLAPL - 890/2 022	T. R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-31	CRIM INAL MISC -3		(S ea t No - 4)
4 7 6	19242 /2022	31.03. 2022	BLAPL - 1439/ 2022	M.D. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-31			(S ea t No - 4)
4 7 7	19243 /2022	31.03. 2022	ABLAP L- 2211/ 2022	J.R. NAYAK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 7 8	19244 /2022	31.03. 2022	ABLAP L- 2222/ 2022	UNMESH CHANDRA JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 7 9	19245 /2022	31.03. 2022	ABLAP L- 3320/ 2021	A.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 8 0	19246 /2022	31.03. 2022	ABLAP L- 2228/ 2022	SK.MEHRULLA	C.O .	COUR T NO.	Order Dtd. 2022- 03-30			(S ea t

			2022			9 OLD				No - 4)
4 8 1	19247 /2022	31.03. 2022	ABLAP L- 4001/ 2021	CHEERA RANJAN SATAPATHY	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 8 2	19248 /2022	31.03. 2022	ABLAP L- 4031/ 2021	M.N. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 8 3	19249 /2022	31.03. 2022	ABLAP L- 2565/ 2022	NIRANJAN ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 8 4	19250 /2022	31.03. 2022	ABLAP L- 4099/ 2021	H.K. PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 8 5	19251 /2022	31.03. 2022	ABLAP L- 2564/ 2022	NIRANJAN ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 8 6	19252 /2022	31.03. 2022	ABLAP L- 2039/ 2022	B.B. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 8 7	19253 /2022	31.03. 2022	ABLAP L- 2562/ 2022	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 8 8	19254 /2022	31.03. 2022	ABLAP L- 2040/ 2022	GANESH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 8 8	19255 /2022	31.03. 2022	ABLAP L-	M.R. SAHOO	C.O .	COUR T	Order Dtd. 2022- 03-30			(S ea

9			2558/ 2022			NO. 9 OLD				t No - 4)
4 9 0	19256 /2022	31.03. 2022	ABLAP L- 2598/ 2022	M.R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 9 1	19257 /2022	31.03. 2022	ABLAP L- 2557/ 2022	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 9 2	19258 /2022	31.03. 2022	ABLAP L- 2344/ 2022	SK.MEHRULLA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 9 3	19259 /2022	31.03. 2022	ABLAP L- 2595/ 2022	K.C. PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 9 4	19260 /2022	31.03. 2022	ABLAP L- 2334/ 2022	GANESH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 9 5	19261 /2022	31.03. 2022	ABLAP L- 2593/ 2022	H.K. DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4 9 6	19262 /2022	31.03. 2022	ABLAP L- 2333/ 2021	GANESH SAHOO	C.O .	COUR T NO. 25 25	Order Dtd. 2021- 03-25			(S ea t No - 4)
4 9 7	19263 /2022	31.03. 2022	ABLAP L- 2590/ 2022	M.K. PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-30			(S ea t No - 4)
4	19264	31.03.	ABLAP	D. K. NAIK	C.O	COUR	Order Dtd. 2022-			(S

98	/2022	2022	L-2295/2022		.	T NO. 9 OLD	03-30			eat No - 4)
499	19265/2022	31.03.2022	ABLAP L-2587/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
500	19266/2022	31.03.2022	ABLAP L-2283/2022	M. BARAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
501	19267/2022	31.03.2022	ABLAP L-2582/2022	H.K. BHOL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
502	19268/2022	31.03.2022	ABLAP L-2271/2022	M. BARAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
503	19269/2022	31.03.2022	ABLAP L-2267/2022	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
504	19270/2022	31.03.2022	ABLAP L-2579/2022	S.C. CHOUDHARY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
505	19271/2022	31.03.2022	ABLAP L-2239/2022	K. K. JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
506	19272/2022	31.03.2022	ABLAP L-2577/2022	H.K. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)

507	19273/2022	31.03.2022	ABLAP L- 2230/ 2022	RADHA RAMN DAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
508	19274/2022	31.03.2022	ABLAP L- 2575/ 2022	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
509	19275/2022	31.03.2022	ABLAP L- 2573/ 2022	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
510	19276/2022	31.03.2022	FAO- 240/2 021	S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 4)
511	19277/2022	31.03.2022	WP (C) - 7632/ 2022	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
512	19278/2022	31.03.2022	ABLAP L- 2566/ 2022	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
513	19279/2022	31.03.2022	BLAPL - 8663/ 2021	B.B. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2022-03-30			(Seat No - 4)
514	19280/2022	31.03.2022	BLAPL - 1999/ 2022	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
515	19281/2022	31.03.2022	BLAPL - 7780/ 2021	M.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-03-30			(Seat No - 4)

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5 1 6	19282 /2022	31.03. 2022	WP (C) - 7304/ 2022	M. R. ROUTRAY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-30			(S ea t No - 4)
5 1 7	19283 /2022	31.03. 2022	BLAPL - 6911/ 2021	LOKANATH SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30		CRIM INAL MISC -3	(S ea t No - 14)
5 1 8	19284 /2022	31.03. 2022	WP (C) - 7303/ 2022	M. R. ROUTRAY	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 14)
5 1 9	19285 /2022	31.03. 2022	WP (C) - 7505/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-30			(S ea t No - 14)
5 2 0	19286 /2022	31.03. 2022	WP (C) - 7302/ 2022	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 14)
5 2 1	19287 /2022	31.03. 2022	WP (C) - 7507/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 14)
5 2 2	19288 /2022	31.03. 2022	BLAPL - 8305/ 2021	D. K. JENA	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-30		CRIM INAL MISC -1	(S ea t No - 8)
5 2 3	19289 /2022	31.03. 2022	WP (C) - 7162/ 2022	ANIL KUMAR DAS	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-30			(S ea t No -)

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5 2 4	19290 /2022	31.03. 2022	WP (C) - 6451/ 2022	S. K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 8)
5 2 5	19291 /2022	31.03. 2022	WP (C) - 7124/ 2022	P. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 8)
5 2 6	19292 /2022	31.03. 2022	WP (C) - 6835/ 2022	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 8)
5 2 7	19293 /2022	31.03. 2022	WP (C) - 6400/ 2022	A. K. ROUL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 8)
5 2 8	19294 /2022	31.03. 2022	WP (C) - 7518/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 8)
5 2 9	19295 /2022	31.03. 2022	WP (C) - 7410/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 8)
5 3 0	19296 /2022	31.03. 2022	WP (C) - 7161/ 2022	ANIL KUMAR DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 8)
5 3 1	19297 /2022	31.03. 2022	WP (C) - 7520/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 8)
5 3 2	19298 /2022	31.03. 2022	WP (C) - 7515/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2022- 03-30			(S ea t No

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533	19299/2022	31.03.2022	WP (C) - 7510/2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 8)
534	19300/2022	31.03.2022	WA-187/2010	S MOHANTY	GENERAL		Order Dtd. 2022-03-25	WA 187/2010		(Seat No - 8)
535	19301/2022	31.03.2022	WA-186/2010	S MOHANTY	GENERAL		Order Dtd. 2022-03-25	WA 187/2010		(Seat No - 8)
536	19302/2022	31.03.2022	CRLMC - 2237/2017	P K MOHANTY	GENERAL		AffidavitCompromise Petition,		CRIMINAL MISC -3	(Seat No - 14)
537	19303/2022	31.03.2022	CRLA-496/2018	A C NAYAK	GENERAL		Order Dtd. 2018-07-16	CRL APPL. NO.49 6/18 WITH I A 1218/18 ORDER DATED 18.12 .2018	CRIMINAL APPEAL	(Seat No - 5)
538	19304/2022	31.03.2022	CRP-137/2002	U P DAS	GENERAL		Order Dtd. 2002-12-02		CIVIL REVISION	(Seat No - 1)
539	19305/2022	31.03.2022	WP (C) - 22471/2012	P K LENKA	GENERAL		Entire Order			(Seat No - 1)
54	19306/2022	31.03.2022	OJC-6596/	SANJAY KU.BEHERA	GENERAL		Order Dtd. 2022-03-09			(Seat

0			2002		L					t No - 1)
5 4 1	19307 /2022	31.03. 2022	RPFAM - 79/20 21	K.K. NATH	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-30		FIRS T APPE AL	(S ea t No - 1)
5 4 2	19308 /2022	31.03. 2022	WP (C) - 6309/ 2022	K.N.SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-30			(S ea t No - 1)
5 4 3	19309 /2022	31.03. 2022	WP (C) - 11445 /2011	S.K.BEHERA	GEN ERA L		Order Dtd. 2022- 03-22			(S ea t No - 1)